

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1478
ANSWERED ON:30.11.2011
SALE OF JUNK FOOD
Singh Shri Radha Mohan;Singh Smt. Meena

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the trend of eating junk food in schools and colleges has increased now-a-days thereby causing adverse effect on the health of students;
- (b) if so, the details thereof;
- (c) whether the Delhi High Court has suggested to impose a ban on the sale of junk food in schools and colleges;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (e): Central Board of Secondary Education (CBSE) has advised its affiliated schools to ensure that the school canteens provide healthy snacks which can be monitored by the Health and Wellness Clubs of the schools. Kendriya Vidyalaya Sangathan (KVS) also issued instructions to bar junk foods and aerated drinks in all the Kendriya Vidyalayas. In respect of colleges no such direction has been issued by the University Grant Commission (UGC).